

DIVISION BENCH

ITEM NO.125

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.282/2022, IA No.283/2022 IN CP (IB) No. 207/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MR. AMITABH SINGH V/S M/S VAISHALI REAL ESTATE PVT LTD
UNDER SECTION	7 IBC (Resolution Plan Approved)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 14th August, 2024.

-Sd-

(Court Officer)

12th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*